

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA
UNSTARRED QUESTION NO.631
TO BE ANSWERED ON 19th JULY, 2017**

CLOUD COMPUTING

631. SHRI KESINENI NANI:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Government proposes to create a new regulatory framework for securing cloud computing;
- (b) if so, the details thereof;
- (c) the major recommendations of TRAI's consultation paper on the same; and
- (d) whether the Government has accepted the said recommendations of the TRAI and if so, the details thereof and if not, the reasons therefor?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF COMMUNICATIONS &
MINISTER OF STATE IN THE MINISTRY OF RAILWAYS
(SHRI MANOJ SINHA)**

(a) & (b) Department of Telecommunications (DoT) has sought the recommendations from Telecom Regulatory Authority of India (TRAI) on cloud based services in the country covering various aspects like security, privacy, Quality of Service (QoS), legal framework involving multiple jurisdictions across international boundary etc.

(c) & (d) TRAI has issued a Consultation Paper on 'Cloud Computing' dated 10-06-2016. TRAI is yet to submit its recommendations to the Government.
